and under the Forest (Conservation) Act, 1980. Concurrence of State Finance and Planning Departments is also required.

Gundlakamma rcservior scheme

4373. DR. NARREDDY THU-LASI REDDY : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether clearance was given to Gundlakamma reservior scheme in Andhra Pradesh by Central Water Commission;

(b) if so, the details thereof; and

(c) if not, what are the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI KRI-SHNA SAHI) : (a) No, Sir.

(b) Does not arise.

(c) The Scheme, received only I March, 1988 in the'Central Water 'ommission is not included in the venth Five Year Plan.

uspension of dry ration supply by army ration shop, new Delhi

4374. SHRI JERLIE E. TARI-NG : Will the Minister of DE-•NCE be pleased to state :

(a) whether it is a fact that Army tion Shop i.e., DID (Details of ie Department) Safdarjung Road, v Delhi have suspended dry ra- supply like pulses and edible etc., to the ration card holders rmy Staff for the three or months causing last hardship to the umers;

> if so, what are the reasons for and the ' remedial steps rnment propose to take in this d:

(c) whehter it is also a fact that it is due to the concerned officers connivance; if so, what action Government propose to take against the officials of DID; and

(d) whether Government are aware that the supply of only fresh ration such as vegetables, etc. has been suspended to Navy and Air Force Ration Card holders of DID; if so, the names of the places in New Delhi Wherefrom these fresh ra tion are available on cash payment?

THE MINISTER OF STATE IN THE DEPARTMENT OF DE-FENCE PRODUCTION AND SUP-PLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANIGRAHI) : (a) to (d) No suspension of free issues of dry rations such as pulses and edible oils has been reported. However, suspension of payment issues against ration cards had to be resorted to in respect of such commodities.

Such suspension was occasioned* by the fact that the various Stale Cooperative Federations—which according to Govt's laid down policy are exclusively eligible, for the supply of such items—were unable to fulfil their obligations in terms of their contracts.

In order to maintain the issue of rations to the troops, local purchases had to be resorted to by the supply depots. Items purchased locally for free issues cannot be issued to ration card holders for payment issues. Payment issues had perforce, therefore, to be suspended, but are likely to be resumed immediately upon the entire supply obligations being fulfiled by the State Cooperative Federations.

These supplies are normally obtained from the State Co-operative Federations in preference to private trade as a matter of Govt, policy and no connivance of any officer is involved in this arrangement.